

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 1306/2017

(Arising out of impugned final judgment and order dated 10-08-2016 in SA No. 1231/1991 passed by the High Court of Judicature at Allahabad)

SHREE KANT

Petitioner(s)

VERSUS

(GULAICHI (DEAD) THROUGH LRS

Respondent(s)

Date : 14-12-2023 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) Mr. Devashish Bharuka, AOR
Ms. Manita Verma, Adv.
Mr. Pushpraj Singh, Adv.

For Respondent(s) Mr. T. N. Singh, AOR
Mr. Vikas Kumar Singh, Adv.
Ms. Rajshree Singh, Adv.
Dr. Sham Chand, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 05.03.2024.

(SWETA BALODI)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)